## Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

## GOVERNMENT ORDER NO:-17193 -JK (LD ) of 2023 DATED:- 18 - 12 - 2023

Sanction is hereby accorded to the appointment of Mr. Zahoor Ahmad War (JKAS) Accounts Officer SDA as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 18.12.2023

No:-LAW-OIC/32/2023

Copy to the:-

- 1. Learned Advocate General, J&K. .
- 2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
- 3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
- 4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
- 5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
- 6. Secretary to Government, Tourism Department.
- 7. Director Litigation, Srinagar/ Jammu.
- 8. Law Officer concerned
- 9. Officer In Charge Litigation(OIC).
- 10. Private Secretary to Chief Secretary for information of Chief Secretary.
- 11. Private Secretary to Secretary Law.
- 12. Incharge Website.
- 13. Government Order file.
- 14. Concerned file.

(Reyaz Ali Bhat)

ssistant Legal Remembrancer

## Annexure to the Government Order No.17193-JK(LD) of 2023 dated 18.12.2023

| S.<br>No. | Title of Case                                 |   |
|-----------|---|---|
| 1         | PIL NO. 404/2011                              |   |
| 2         | WPC No. 2298/2023 titled Ishfaq Ahmad Tramboo |   |
| 3         | WPC No. 1068/2023 titled Ghulam Qadir Akhen   | • |